

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **06.07.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erst. Chief Promoter & Managing Director of ISR Infra Pvt Ltd Vs ISR Infra Pvt Ltd Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in